

The amount of commitment charges to be paid in subsequent years would depend on the quantum of draws and quantum of new loans/credits negotiated with and approved by the Bank.

Review of 100 per cent Export-Oriented-Units

747. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of COMMERCE be pleased to state :

(a) whether the working of 100 per cent export-oriented-units (EOUs) has been reviewed at a meeting held with the representatives of these units in September, 1986;

(b) if so, the problems discussed and the outcome of the discussions;

(c) whether it is proposed to revamp the scheme; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) to (d) A meeting was held by the Minister for Commerce with representatives of 100% Export Oriented Units with a view to identifying operational problems and to improve the working of the scheme. Various suggestions were put forward in this regard relating to input support, Customs procedures, fiscal reliefs, diversification, sale in the Domestic Tariff Area, disposal of waste and rejects etc. These suggestions have been noted.

Suggestions of FICCI

748. SHRI BHARAT KUMAR ODEDRA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce and Industry (FICCI) has suggested changes to the Foreign Exchange Regulation Act (FERA), 1973 to make India's joint ventures abroad more flexible leading to higher growth; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : (a) Yes, Sir.

(b) Suggestions for amendment in the Foreign Exchange Regulation Act, 1973 are under examination of the Government.

Export of Coir and Coir Products

749. SHRI T. BASHEER : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that the export of coir and coir products has declined in the last three years in a big way alongwith the figures of export during the last three years;

(b) if so, the reasons for this sudden decline; and

(c) the steps taken by Government to improve its export ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b) The exports of Coir and Coir Products during the last three years have been as follows :—

Year	Quantity (Tonnes)	Value (Rs. in crores)
1983-84	27,949	24.34
1984-85	25,788	26.41
1985-86	24,672	32.85

(Source : COIR BOARD)

There has been an increase in the value of exports. The quantitative exports have, however shown a slight declining trend due mainly to shortage of raw material, shifts in demand patterns and competition from cheaper substitutes.

(c) The Government have been taking a number of steps for increasing coir exports which *inter-alia* include sending trade delegations, conducting market studies and market research, releasing advertisements in foreign trade magazines, distribution of publicity material, participation in fairs in major markets, quality improvement and grant of cash compensatory support.

Indo-Nepal Joint Committee

750. SHRI T. BASHEER : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a proposal to institute a joint committee for bilateral co-operation came up in the recently concluded Indo-Nepal dialogue ; and

(b) if so, what are the modalities in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir. India and Nepal have been discussing the establishment of a Joint Commission which would monitor and coordinate all aspects of Indo-Nepal economic cooperation. The specific terms of reference of the Joint Commission are under discussion.

(b) It is proposed to set up sub-commissions in specific areas of cooperation ; the number of such sub-commissions and the areas of cooperation which they would cover are still under discussion with the Government of Nepal.

Raids on Private Nursing Homes in Delhi

751. SHRI R.S. MANE :
SHRI KAMLA PRASAD SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether tax enforcement authorities raided major private nursing homes in the capital (Delhi) and found 30 lakh

rupees in cash and bank documents and lot of jewellery in about 60 bank lockers as reported in 'Hindustan Times' of 20 September, 1986 ? and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) : (a) and (b) Yes, Sir. The Income Tax Department has recently carried out searches covering medical profession in Delhi in which prima-facie unaccounted assets including cash, jewellery and others worth approximately Rs. 77.03 lakhs and lot of incriminating material have been seized. On the date of search 66 lockers were sealed, out of which 54 have since been opened upto 31.10.1986.

Urge to Embark on Nuclear Disarmament

752. SHRI G.G. SWELL :
SHRI MAHENDRA SINGH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether in his speech to the UN Assembly in September, 1986 he urged on Britain, France and China to embark on unilateral nuclear disarmament regardless of what the USA and the USSR might do ;

(b) if so, what was the response of the different nuclear weapon States at the United Nations to his call in the Assembly and thereafter ;

(c) Whether this accords with the country's pronounced on the Nuclear Non-proliferation Treaty ; and

(d) Whether it accords with the initiative of the six intercontinental powers to which India is a party ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) and (b) After reminding the two Superpowers of